

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/4414/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, nd 22 May, 2024.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2024/367-70 dated 20.05.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **casual leave on 20.05.2024, along with station leave permission from 19.05.2024 to 20.05.2024.** The next senior most Judicial Officer available at the station would remain in charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/4415-4416/A, dated , 22-05-2024

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District,
Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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